



2025:DHC:2659-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 4539/2025, CM APPL. 21015/2025, CM APPL.
21016/2025 & CM APPL. 21017/2025

AMAR SINGH KUSHWAHAPetitioner
Through: Mr. Alakh Alok Srivastava and
Mr.Rishabh Bafna, Advs.

versus

UNION OF INDIA AND OTHERSRespondents
Through: Mr. T.P. Singh, SCGC for UOI
Major Anish Muralidhar, Army

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)
09.04.2025

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1. After some hearing, Mr. Alakh Alok Srivastava, learned Counsel for the petitioner seeks leave to withdraw this writ petition.
2. The petition is accordingly dismissed as withdrawn.

C. HARI SHANKAR, J

AJAY DIGPAUL, J

APRIL 9, 2025/ar

[Click here to check corrigendum, if any](#)